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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 58/NCLT/AHM/2017
With CA(CAA) No. 10/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Shreenathji Vastucon Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mohit Gupta	ADVOCATE	PETITIONER	Mohit

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ORDER

Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Petitioner.

Proof of publication filed.

Representation of Official Liquidator received.

Petitioner is directed to issue notice to official Liquidator informing the date of hearing and shall file proof of service.

List the matter on 10.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.